

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**C.P. No. 856/2016**

**IN THE MATTER OF:**

**Blue Ocean Impex Pvt. Ltd. ....Petitioner**

**Vs.**

**Goyala Infra Projects Pvt. Ltd. & Anr.....Respondents**

**SECTION :UNDER SECTION 433(e ), 434 & 439 of the Companies Act**

**Order delivered on 02.08.2017**

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**

**Hon'ble President**

**Deepa Krishan**

**Hon'ble Member (T)**

**For the Petitioner(s) : Mr. Harish Kumar Garg, Adv.**

**For the Respondent : Mr. Deepak Tyagi, Adv.**

**ORDER**

For Order, see C.P. No. 855/2016.

  
**(CHIEF JUSTICE M.M. KUMAR)**  
**PRESIDENT**

  
**(DEEPA KRISHAN)**  
**(MEMBER TECHNICAL)**

02.08.2017  
V.Sethi